

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH, COURT NO. I

SERVICE TAX APPEAL NO. 30944 OF 2016

(Arising out of Order-in-Original No. VIZ-EXCUS-002-COM-07/16-17 dated 10.06.2016 passed by the Principal Commissioner, Kakinda Commissionerate, Visakhapatnam)

M/s Aker Solutions India Sdn. Bhd.

...Appellant

Plot No. 9, APIIC, Vakalapudi Yard,
Thammavaram Village, PO APSP Rural Mandal,
Kakinada-533005.

versus

Principal Commissioner,

...Respondent

Kakinda Commissionerate,
Central Excise Building, Port Area,
Visakhapatnam- 530035

APPEARANCE:

Shri Vipin Kumar Jain and Shri Vishal Aggarwal, Advocates for the appellant.

Shri Bhanu Kiran, Authorized Representative for the Department

CORAM:

HON'BLE SHRI JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE SHRI P.V. SUBBA RAO, MEMBER (TECHNICAL)

